

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 655
ANSWERED ON 25TH JULY, 2024

PMFPE SCHEME

***655. SHRI BALASHOWRY VALLABHANENI:**

Will the *MINISTER OF FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the aims and objectives of Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme;
- (b) whether it is true that more than 10,000 individual applications have been received under the said scheme in the country, particularly from the State of Andhra Pradesh and only around ten per cent applications have been accepted and if so, the details thereof;
- (c) the reasons for accepting such low number of applications; and
- (d) the details of the corrective measures taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) The centrally sponsored "Pradhan Mantri Formalisation of Micro food processing Enterprises (PMFME) Scheme" aims to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector.

The objectives of the scheme are to build capacity of micro enterprises through increased access to credit, integration with organized supply chain by strengthening branding and marketing, increased access to common services, strengthening of institutions, research & training in the food processing sector.

(b) & (c) 2,57,347 applications have been submitted in the country, out of which 92,549 loans have been sanctioned by lending Banks for credit linked subsidy under the scheme.

Out of 11,868 applications received from the State of Andhra Pradesh, 5,440 loans have been sanctioned for credit linked subsidy and 1868 applications are pending with Banks. About 54.4% applications have been accepted by lending Banks for sanctioning loans.

(d). Regular meetings are done with lending Banks, State Level Banking Committees (SLBCs), State Nodal Agencies (SNAs) / State Government Departments to minimize the rejection of submitted applications. In addition, District Resource Persons (DRPs) have been appointed under the scheme to provide handholding support / guidance to micro food processing enterprises for project formulation, execution, access to credit, compliance of quality and other statutory requirements etc.
